

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-516

IB-1896/ND/2019,
IA/4087/2020

IN THE MATTER OF:

M/s. Intec Capital Ltd.

Vs.

M/s. GSS Procon Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 of IBC

Order delivered on 28.09.2022

CORAM:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Vaibhav Tyagi, Adv. in IA/4087/2020
For the R-2	: Mr. R.S. Raju & Saurabh Kaushik, Advs.
For Noida Authority	: Mr. Rachit Mittal, Mr. Parish Mishra, Ms. Pooja Kapur
For the RP	: Sunil Kumar Agrawal
For the IT Dept.	: Mr. Kunal Sharma (Sr. Standing Counsel), Ms. Zehra Khan (Jr. Standing Counsel), Mr. Sushrut Meena, Advocates

ORDER

Due to paucity of time, list the matter on **13.10.2022**.


FOO (Court Officer)

Md Saddam